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Fwd: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024 to 31.3.2029.- reg

From : Puneet Arora <puneet.arora46@nic.in>

Sun, Mar 17, 2024 01:06 PM

Subject : Fwd: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024 to 31.3.2029.- reg

From: fara1957@gmail.com

To: "Puneet Arora" <tariff-reg@cercind.gov.in>

Sent: Tuesday, February 20, 2024 6:09:42 PM

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024 to 31.3.2029.- reg

Sir/ma'am,

With respect to subject Regulations notice No. L-1/268/2022/CERC Dated: 04.01.2024 , there are no comments from Karnataka Power Transmission Corporation Limited (KPTCL)

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**Regards,
O/o The Financial Advisor,
Regulatory Affairs,
KPTCL**
